

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A. NO. 574 OF 2008**

Monday, this the 14<sup>th</sup> day of December, 2009.

**CORAM:**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Jolly Sukesh,  
Statistical Investigator, Gr.III/  
Directorate of Census Operations,  
CGO Complex, Poonkulam,  
Vellayani P.O., Trivandrum,  
Residing at No.TC4/1931,  
PCWA-A54, Pandit Colony,  
Kavadiyar P.O., Trivandrum.

... **Applicant**

(By Advocate Mr. T. C. G. Swamy)

**versus**

1. Union of India represented by the Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
2. The Registrar General, India, (Govt. of India, Ministry of Home Affairs), 2-A, Mansingh Road, New Delhi-110 011.
3. The Deputy Director, Directorate of Census Operations, Kerala, CGO Complex, Poonkulam, Vellayani P.O., Trivandrum-22.
4. The Joint Director, Directorate of Census Operations, Kerala, CGO Complex, Poonkulam, Vellayani P.O., Trivandrum-22.
5. The Director, Directorate of Census Operations, Kerala, CGO Complex, Poonkulam, Vellayani P.O., Trivandrum-22. ... **Respondents**

(By Advocate Mrs. Mini R. Menon, ACGSC)

The application having been heard on 14.12.2009, the Tribunal on the same day delivered the following:

**ORDER**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

The applicant has sought permission to withdraw the O.A. with liberty to file a fresh O.A. in case of necessity. O.A. is disposed of as withdrawn and liberty is granted.

(Dated, the 14<sup>th</sup> December, 2009.)



**K. GEORGE JOSEPH  
ADMINISTRATIVE MEMBER**



**Dr. K.B.S. RAJAN  
JUDICIAL MEMBER**

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